

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

**NOTIFICATION**

**No. 775 Dated : 29-12-2016**

In continuation to High Court Notification No. 770 dated 20-12-2016, it is hereby notified for information of all the concerned that Munsiff Court Ukhral, District Ramban is included in winter zone for observing winter vacation.

*By order;*

  
\_\_\_\_\_  
(Ashok Kumar Koul)  
Registrar General 29.12.16.

No: 26470-93/NG Dated 29-12-2016

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice
2. Registrar Vigilance, High Court of J&K, Jammu
3. Advocate General, State of J&K, Jammu
4. Secretary to Government, Deptt. Of LJA&PA, Civil Secretariat, Jammu
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar  
...for information
6. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for His Lorship's kind information.
7. All Principal District & Sessions Judge, Kashmir Province including Pr. DJ, Bhandarwah, Ramban, Kishtwar and Kathua.  
... for information with the direction to circulate the notification among all the Judicial Officers in their respective district.
8. President Bar Association Jammu/Srinagar for information
9. Incharge NIC for uploading the same on website.
10. Government press Jammu
11. Office file.

  
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Registrar General  
29.12.16.